

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

DA 530/91.

Date of Order: 29-5-91.

1. T.Sanjeev Kumar
2. R.Anil Kumar
3. Sayed Sadak
4. Sayed Osman
5. P.Arvind Kumar

...Applicants

Vs.

1. The Chief Personnel Officer,
Nuclear Fuel Complex, Department of Atomic
Energy (Government of India) Moulali,
Ranga Reddy District, Hyderabad.
2. The Assistant Personnel Officer,
Nuclear Fuel Complex, Department of
Atomic Energy Moulali, Ranga Reddy District.
3. The District Employment Officer,
Ranga Reddy District Employment Exchange,
Srinagar Colony, Hyderabad, Panjagutta.

...Respondents

Counsel for the Applicants : Shri K.Nageswara Reddy

Counsel for the Respondents : Shri Naram Bhaskar Rao,
Addl.CGSC

CORAM:

THE HON'BLE SHRI J.NARASIMHA MURTHY : MEMBER (J)

THE HON'BLE SHRI R.BALASUBRAMANIAN : MEMBER (A)

(order of the division bench delivered
by Hon'ble Shri R.Balasubramanian, Member (A)).

MA 613/91 seeking permission to file single O.A.

is ordered.

The applicants herein are un-employed persons and
they have filed this application seeking a direction to
the 3rd Respondent to sponsor their names to the posts

Helper/Watchman/Attender in the 1st and 2nd Respondent's organisation.

3. The applicants state that after passing 7th class they have registered their names with the Employment Exchange, Ranga Reddy District, as per the details given below :-

1. T.Sanjeev Kumar	R1/89/00185	dt.4-1-89
2. R.Anil Kumar	R1/90/22536	dt.23-8-90
3. Sayed Sadak	R/1810/88	dt.5-2-88
4. Sayed Osman	R1/91/04541	dt.23-3-91
5. P.Arvind Kumar	R1/22190/87	dt.31-1-87

They state that the 1st and 2nd Respondents have notified the vacancies of Helper/Watchman/Attender in their control to the 3rd Respondent asking him to sponsor suitable candidates. Accordingly the 3rd Respondent sponsored a list of candidates to the Respondents 1 and 2 and in that included the names of given below :-

1. Hari Philip	No.R1/91/03214
2. M.Krishna	No.R1/90/04621
3. Ch.Pandu	No.R1/89/29015
4. Kewel Singh	No.R1/91/04182 (OC)
5. Tejender Singh	No.R1/91/04265 (OC)
6. S.Deep Singh	No.R1/91/03730
7. T.Ramulu	No.R1/91/05104

The applicants contend that the said persons registered their names in the Employment Exchange much later than

To

1. The Chief Personnel Officer, Nuclear Fuel Complex,
Department of Atomic Energy (Govt.of India)
Moulali, Ranga Reddy Dist. Hyderabad.
2. The Assistant Personnel Officer, Nuclear Fuel Complex
Department of Atomic Energy Moulali, Ranga Reddy, Dist.
3. The District Employment Officer, Ranga Reddy Dist
Employment Exchange, Srinagar Colony, Hyderabad,
Panjagutta.
4. One copy to Mr.K.Nageswara Reddy, Advocate, CAT.Hyd
5. One copy to Mr. N.Bhaskar Rao, Addl.CGSC.CAT.Hyd.
6. One spare copy.

pvm

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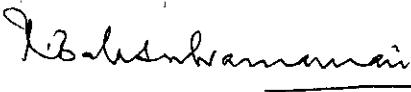
they have registered. Upon coming to know this position they approached the 3rd Respondent to sponsor their names also. The 3rd Respondent, however refused to do so. Hence they have filed this application.

4. We have heard Shri K.Nageshwara Redddy, learned and counsel for the applicant/ Shri Naram Bhaskar Rao, learned standing counsel for the Respondents 1 and 2. On a consideration of the averments made in the application, we direct that if the seven persons namely (1) Hari Philip (2) M.Krishna (3) Ch.Pandu (4) Kewel Singh (5) Tejender Singh (6) S.Deep Singh (7) T.Ramulu are juniors to the applicants in their own category then the names of the applicants also should be considered by the Respondents for the written test/interview to the posts of Helper/Watchman/Attender.

5. With these directions the O.A. is disposed-of with no order as to costs.



(J.N.MURTHY)
Member (J)



(R.BALASUBRAMANIAN)
Member (A)

Dated: 29th May, 1991.
Dictated in Open Court.



Deputy Registrar (J)

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